

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/3131/2024 BLAPL/870/2024	DEBANANDA MISHRA VS STATE OF ODISHA	HARIPAD MOHANTY VS	MAHILA P.S.(BBSR) /72 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000734/2023
2	D-BLAPL/56/2024 BLAPL/871/2024	GOPAL KUMAR SAH VS STATE OF ODISHA	PVS NANAJI ACHARY VS	JEYPORE SADAR /165 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000053/2023
3	D-BLAPL/3134/2024 BLAPL/872/2024	UMASHANKAR PANIGRAHI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KOMNA PS /136 /2022 A.D.J.,NAWAPARA(Nuapada) ST/0000003/2023
4	D-BLAPL/3170/2024 BLAPL/873/2024	PRAMOD BISWAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	/ /0 SPL.JUDGE,ANGUL(Anugul) Spl/0000026/2011
5	D-BLAPL/183/2024 BLAPL/874/2024	MANGALSINGH HARIJAN VS STATE OF ODISHA	BALARAM KHARA VS	JEYPORE SADAR /219 /2022 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000039/2022
6	D-BLAPL/3171/2024 BLAPL/875/2024	SALANA RAJU VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	R.UDAYAGIRI /110 /2023 DISTRICT AND SESSIONS JUDGE,GAJAPATI ST/0000110/2023
7	D-BLAPL/3179/2024 BLAPL/876/2024	SK. TAISIM @ KUNAL @ KONO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /448 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000070/2023
8	D-BLAPL/3180/2024 BLAPL/877/2024	MADHABA NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	AIR FIELD P.S. /158 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000343/2023
9	D-BLAPL/213/2024 BLAPL/878/2024	PRADOSH KUMAR SWAIN VS STATE OF ODISHA	DEBANAN DAS VS	MARKAT NAGAR /225 /2022 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000259/2023
10	D-BLAPL/221/2024 BLAPL/879/2024	JITU@JITESH NANDA VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	DEOGAON /206 /2023 1ST ADDL SESSIONS JUDGE CUM PO,CUTTACK Spl/0000082/2023
11	D-BLAPL/3186/2024 BLAPL/880/2024	RALVIN PATASANI @ LUCKY VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	INFOCITY PS /439 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000674/2023

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12	D-BLAPL/445/2024 BLAPL/881/2024	HEMANTA KHATUA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	KOREI /194 /2021 SPL.JUDGE,JAJPUR(Jajapur) Spl/000099/2021
13	D-BLAPL/3187/2024 BLAPL/882/2024	MANTU @ MANARANJAN KANDANGKEL VS STATE OF ODISHA	KULDEEP MOHANTY VS	JAMDA PS /87 /2023 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000130/2023
14	D-BLAPL/452/2024 BLAPL/883/2024	PAINKURAM KISHAN VS STATE OF ODISHA	UMA SHANKAR PATEL VS	HEMGIR /92 /2023 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000226/2023
15	D-BLAPL/3220/2024 BLAPL/884/2024	MAKURU PURTY VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SARAT /41 /2022 A.D.J.,BARIPADA(Mayurbhanj) ST/0000046/2023
16	D-BLAPL/3269/2024 BLAPL/885/2024	LITU @ SUNIL NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BIKRAMPUR FCI /307 /2023 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001489/2023
17	D-BLAPL/1323/2024 BLAPL/886/2024	BHAGAT GOUDA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	MALKANGIRI /436 /2022 DISTRICT AND SESSIONS JUDGE,MAL CT/0000128/2022
18	D-BLAPL/3293/2024 BLAPL/887/2024	TAPAN KUMAR PRADHAN VS STATE OF ODISHA	SK ABDUL JABIR VS	S.P.(CID-CRL),CUTTACK /5 /2019 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001018/2019
19	D-BLAPL/3300/2024 BLAPL/888/2024	SK. NOOR UDHHIN VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	DHAULI PS /106 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000335/2023
20	D-BLAPL/1324/2024 BLAPL/889/2024	SURENDRA KUMAR NISAD VS STATE OF ODISHA	ANIRUDHA KUMAR PATRO VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000132/2023
21	D-BLAPL/3333/2024 BLAPL/890/2024	RAJ @ ASMIT PATRA VS STATE OF ODISHA	RAMAKANTA PANDA VS	BARIPADA TOWN /753 /2023 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0001342/2023
22	D-BLAPL/1921/2024 BLAPL/891/2024	SOUMEN SARKAR VS STATE OF ODISHA	NIRAKAR MALI VS	/ /0 SPL.JUDGE, CHATRAPUR (GANJAM)(G 2(A)CC/0000035/2023
23	D-BLAPL/3335/2024	MD.SADDAM HUSSAIN	PARTHA SARATHI NAYAK	BISRA /149 /2022

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	BLAPL/892/2024	VS STATE OF ODISHA	VS	J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000855/2022
24	D-BLAPL/2026/2024 BLAPL/893/2024	GIRISH BEHERA VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	/ /0 J.M.F.C.,CHHENDIPADA(Anugul) 2(B)CC/000002/2024
25	D-BLAPL/2162/2024 BLAPL/894/2024	SANJAY RAY VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	ADVA /82 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000057/2023
26	D-BLAPL/2472/2024 BLAPL/895/2024	DIPAK KUMAR NAYAK@ RAZA VS STATE OF ODISHA	BISWAJIT KANUNGO VS	SPL.TASK FORCE /19 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESHWAR TR/0000426/2022
27	D-BLAPL/3339/2024 BLAPL/896/2024	BASTIMA @ CHANDAN DALEI VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE SADAR /27 /2024 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000042/2024
28	D-BLAPL/3343/2024 BLAPL/897/2024	DASARATHA BAGARTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /17 /2020 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000018/2020
29	D-BLAPL/3350/2024 BLAPL/898/2024	KRUSHNA CHANDRA SAHU VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	PURUSHOTTAMPUR /334 /2021 A.D.J.,CHATRAPUR(Ganjam) ST/0000008/2022
30	D-BLAPL/3357/2024 BLAPL/899/2024	CHINTU @ RAKESH MOHANTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DHAULI PS /171 /2023 J.M.F.C.(V),BHUBANESHWAR(Khordha) CT/0001184/2023
31	D-BLAPL/2508/2024 BLAPL/900/2024	SUKA RANABIDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOUDH /68 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000062/2023
32	D-BLAPL/327/2024 BLAPL/901/2024	GITA ROUT VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	DHAULI PS /106 /2023 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000335/2023
33	D-BLAPL/2659/2024 BLAPL/902/2024	BIKASH MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHOUDWAR /691 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000007/2024
34	D-BLAPL/376/2024 BLAPL/903/2024	AJAY RAITA VS	DUSHMANTA SAHOO VS	BADAGADA /39 /2022 ADDL.DISTRICT SESSIONS CUM SPL JUDGE

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35	D-BLAPL/561/2024 BLAPL/904/2024	STATE OF ODISHA NIDHIA @ NARAYAN ROUT VS	JATADHARI SAMANTARAY VS	Spl/0000007/2022 KANAS /147 /2023 JMFC, KANAS(Puri) GR/0000312/2023
36	D-BLAPL/2703/2024 BLAPL/905/2024	STATE OF ODISHA RAMA CHANDRA MUDULI VS	JUGALA KISHORE PANDA VS	ORKEL /9 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang
37	D-BLAPL/3130/2024 BLAPL/906/2024	STATE OF ODISHA DHARMENDRA SINGH LODHI VS	AMLAN SHAKTI PAUL VS	Spl/0000008/2023 / /0 SPL.JUDGE SAMBALPUR(Sambalpur)
38	D-BLAPL/2743/2024 BLAPL/907/2024	STATE OF ODISHA PRAKASH @ SOUMYA RANJAN DAS VS	SUBRATA PANDA VS	TR/0000126/2023 CHANDABALI /274 /2019 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra
39	D-BLAPL/3140/2024 BLAPL/908/2024	STATE OF ODISHA JAGABANDHU KHARA VS	SOUMYA KANTA TRIPATHY VS	Spl/0000096/2019 CHITRAKONDA /119 /2021 SPECIAL JUDGE,MALKANGIRI(Malkang
40	D-BLAPL/2951/2024 BLAPL/909/2024	STATE OF ODISHA DHANESH BEHERA VS	BHARAT JALLI VS	Spl/0000095/2021 KABISURYANAGAR /616 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G
41	D-BLAPL/3192/2024 BLAPL/910/2024	STATE OF ODISHA JITENDRA SETHI @ JITU VS	MANAS KUMAR CHAND VS	Spl/0000225/2023 KABISURYANAGAR /334 /2020 SPL. JUDGE(POCSO), BERHAMPUR(Gan
42	D-BLAPL/3114/2024 BLAPL/911/2024	STATE OF ODISHA CHANDRAMANI MEHER @ CHANDU VS	DEVASHIS PANDA VS	Spl/0000117/2020 PATNAGARH /139 /2022 A.D.J.PATNAGARH(Balangir)
43	D-BLAPL/3214/2024 BLAPL/912/2024	STATE OF ODISHA RUSHTAM ANSARI VS	PRADEEP KUMAR PRADHAN VS	SC/0000007/2023 / /0 DISTRICT & SESSIONS JUDGE,CUTTAC
44	D-BLAPL/3218/2024 BLAPL/913/2024	STATE OF ODISHA BASANTA CHHATRIA VS	JNYANANANDA PANDA VS	2(A)CC/0000082/2023 NARLA /192 /2023 J.M.F.C.,MADANPUR-RAMPUR(Kalahand
45	D-BLAPL/3275/2024 BLAPL/914/2024	STATE OF ODISHA SK. ENUSH @ YUNUS VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	CT/0000401/2023 ANGUL TOWN /9 /2024 SPL.JUDGE,ANGUL(Anugul) Spl/0000001/2024

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46	D-BLAPL/3363/2024 BLAPL/915/2024	PRASHANT KUMAR SAHA VS STATE OF ODISHA	YUVRAJ PAREKH VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I GR/0001096/2023
47	D-BLAPL/3397/2024 BLAPL/916/2024	NARTU RAMESH VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	JARADA /392 /2022 3RD ADDL.SESSION JUDGE CUM SPL.J ST/0000204/2023
48	D-BLAPL/3471/2024 BLAPL/917/2024	SIBALU TUKUNA DORA @ S.TUKUNA DORA VS STATE OF ODISHA	AMIT BISWAL VS	DIGAPAHANDI /45 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000006/2023
49	D-BLAPL/3409/2024 BLAPL/918/2024	SANJAY NAIK VS STATE OF ODISHA	ADITI HOTA VS	JARAPADA /8 /2006 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000129/2006
50	D-BLAPL/3474/2024 BLAPL/919/2024	RAJA NAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHARAKOT PS /310 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000165/2023
51	D-BLAPL/3429/2024 BLAPL/920/2024	KRUSHNA CHANDRA DEO VS STATE OF ODISHA	ARIJEET MISHRA VS	BOLAGARH P.S. /4 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000017/2024
52	D-BLAPL/3473/2024 BLAPL/921/2024	MITHUN MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	THUAMUL RAMPUR /179 /2022 AD-HOC A.D.J.(FTSC),BHAWANIPATNA Spl/0000108/2023
53	D-BLAPL/3430/2024 BLAPL/922/2024	BALLAV KUMAR PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JENAPUR /332 /2023 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000132/2023
54	D-BLAPL/3431/2024 BLAPL/923/2024	ARUPA KUMAR PARIDA VS STATE OF ODISHA	ARIJEET MISHRA VS	BOLAGARH P.S. /4 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000017/2024
55	D-BLAPL/3432/2024 BLAPL/924/2024	DILLIP KUMAR PARIDA VS STATE OF ODISHA	ARIJEET MISHRA VS	BOLAGARH P.S. /4 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000017/2024
56	D-BLAPL/3481/2024 BLAPL/925/2024	RASMITA MOHAPATRA @ RASHMITA VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000159/2023
57	D-CMAPL/4846/2024	NALINI PRAVA NAIK	ANAM CHARAN PANDA	/ /

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	CMAPL/16/2024	VS KASTURI BAG	VS	() //
58	D-CMP/3456/2024 CMP/88/2024	NAYANA PRADHAN VS BUDDHANATH SANDHA	PRATYUSHA NAIDU VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000004/2023
59	D-CMP/2849/2024 CMP/89/2024	ARJUN SETHY VS THE NATIONAL HIGHWAY AUTHORITY OF INDIA, NEW DELHI	J.PRADHAN VS	// ()
60	D-CONTC/2413/2024 CONTC/563/2024	S.C.S. SIKSHYA KENDRA, NAYAGARH VS ASWATHY S., I.A.S.	ADV. VS	// ()
61	D-CONTC/4129/2024 CONTC/564/2024	NIRAKAR KUND VS SALINI PANDIT, I.A.S.	ADV. VS	// ()
62	D-CONTC/3552/2024 CONTC/565/2024	PRASANTA KUMAR MOHANTY VS ASWATHY. S, I.A.S., S AND ME DEPT.	ADV. VS	// ()
63	D-CONTC/3833/2024 CONTC/566/2024	BASANT MANGARAJ VS ASWATHY S.,I.A.S.	SUCHETA GUMANSINGH VS	// ()
64	D-CONTC/3836/2024 CONTC/567/2024	DEBASIS PARIDA VS ASWATHY S.,I.A.S.	SUCHETA GUMANSINGH VS	// ()
65	D-CONTC/3840/2024 CONTC/568/2024	BASUDEV SAHUKAR VS ASWATHY S, I.A.S	SUCHETA GUMANSINGH VS	// ()
66	D-CONTC/3827/2024 CONTC/569/2024	SATCHIDANANDA TRIPATHY VS ASWATHY S., I.A.S.	SUCHETA GUMANSINGH VS	// ()
67	D-CONTC/2784/2024 CONTC/570/2024	RINARANI KANHAR VS ANU GARG, I.A.S.	ADV. VS	// ()
68	D-CONTC/3818/2024 CONTC/571/2024	ASHOK KUMAR PALO VS	SUCHETA GUMANSINGH VS	// ()

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69	D-CONTC/1476/2024 CONTC/572/2024	ASWATHY S, I.A.S. MURALIDHAR SETHI VS DIPESH PATNAIK, I.P.S.	ADV VS	// // ()
70	D-CONTC/3707/2024 CONTC/573/2024	CHAITAN SAMAL VS NARAHARI SETHY, COLLECTOR CUTTACK	ADV. VS	// // ()
71	D-CONTC/3118/2024 CONTC/574/2024	DINABANDHU JENA VS ER. NIRANJAN ROUT, CHIEF ENGINEER, QUALITY ASSURANCE, BBSR	ADV. VS	// // ()
72	D-CONTC/3857/2024 CONTC/575/2024	PENTA RAJESH VS ASWATHY S., I.A.S.	SUCHETA GUMANSINGH VS	// // ()
73	D-CONTC/3568/2024 CONTC/576/2024	DR.MANORANJAN SENAPATI VS KANHU CHARAN DHIR, REGISTRAR, UTKAL UNIVERSITY, VANIVIHAR, BBSR	ADV. VS	// // ()
74	D-CONTC/3846/2024 CONTC/577/2024	SOURAV KUMAR PANDA VS ASWATHY S., I.A.S.	SUCHETA GUMANSINGH VS	// // ()
75	D-CONTC/4870/2024 CONTC/578/2024	ARUNABALA SAMAL VS K.V. VERMA, R.P. FUND COMMNR. (PENSION)	SANTOSH KUMAR DWIVEDY VS	// // ()
76	D-CONTC/4552/2024 CONTC/579/2024	MAHESWAR DASH VS AJAY KUMAR BHALLA, SECY., DEPTT. OF HOME, NEW DELHI.	ADV. VS	// // ()
77	D-CONTC/3295/2024 CONTC/580/2024	BIJAY KUMAR NAYAK VS ASWATHY S., I.A.S.	ADV. VS	// // ()
78	D-CONTC/795/2024 CONTC/581/2024	SRIDHAR KUMAR SAHU VS LALTENDU JENA, COMMNR. OF ENDOWMENTS, ODISHA	ADV VS	// // ()
79	D-CONTC/4308/2024 CONTC/582/2024	RAMAKRUSHNA ROUT VS ASWATHY S., I.A.S.	SUCHETA GUMANSINGH VS	// // ()

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80	D-CONTC/1598/2024 CONTC/583/2024	UMA KANTA GOUDA VS ANU GARG, I.A.S.	ADV VS	// 0 //
81	D-CONTC/3851/2024 CONTC/584/2024	SURYAKANTA SWAIN VS ASWATHY S.,I.A.S.	SUCHETA GUMANSINGH VS	// 0 //
82	D-CONTC/1597/2024 CONTC/585/2024	BANAMALI BEHERA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
83	D-CONTC/1595/2024 CONTC/586/2024	PARAMANANDA SARANGI VS ANU GARG, I.A.S.	ADV. VS	// 0 //
84	D-CONTC/1596/2024 CONTC/587/2024	SANTOSH KUMAR SAHOO VS ANU GARG, I.A.S.	ADV VS	// 0 //
85	D-CONTC/1599/2024 CONTC/588/2024	SACHIDANANDA MISHRA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
86	D-CONTC/3419/2024 CONTC/589/2024	BHUMINANDINI MEHER VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
87	D-CONTC/1601/2024 CONTC/590/2024	CHAKRADHAR MISHRA VS ANU GARG, I.A.S.	ADV VS	// 0 //
88	D-CONTC/3293/2024 CONTC/591/2024	AKRUR KUMAR ROUTRAY VS ASWATHY.S, I.A.S.	ADV. VS	// 0 //
89	D-CONTC/2839/2024 CONTC/592/2024	JYOTI RANJAN PANDA VS DR. ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //
90	D-CONTC/3612/2024 CONTC/593/2024	SANTOSH KUMAR DASH VS BISWANATH TAREI, D.E.O, KHURDA	ADV. VS	// 0 //
91	D-CONTC/2835/2024	DR. SANKARSAN MISHRA	SUBHADUTTA ROUTRAY	//

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	CONTC/594/2024	VS MANJULATA MALLICK, SECY., I.C. B.S.E., ODISHA, CUTTACK	VS	0 //
92	D-CONTC/3591/2024 CONTC/595/2024	BHAMAMANI JENA VS ASWATHY ,S, I.A.S.	ADV VS	// 0 //
93	D-CONTC/3510/2024 CONTC/596/2024	CHANDRA SEKHAR MAHARANA VS ASWATHY S.,COMMNR. CUM SECY.,BBSR	SIDHANT DAS VS	// 0 //
94	D-CONTC/3598/2024 CONTC/597/2024	GAYADHAR DAS VS ASWATHY S, I.A.S	ADV VS	// 0 //
95	D-CONTC/3700/2024 CONTC/598/2024	NILAKANTHA SAHOO VS ASWATHY S.,I.A.S.	ADV. VS	// 0 //
96	D-CONTC/3595/2024 CONTC/599/2024	MANOJA ROUT VS ASWATHY S, I.A.S.	ADV VS	// 0 //
97	D-CONTC/3594/2024 CONTC/600/2024	HIRANYA DAS VS ASWATHY S, I.A.S	ADV VS	// 0 //
98	D-CONTC/3590/2024 CONTC/601/2024	SUNANDA JENA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
99	D-CONTC/3571/2024 CONTC/602/2024	PRADEEP KUMAR KANHAR VS RABINDRA KUMAR KANHAR, SUB COLLECTOR, BOUDH	ADV. VS	// 0 //
100	D-CONTC/3582/2024 CONTC/603/2024	SANJAYA KUMAR NAYAK VS ARABINDA AGARWAL, I.A.S.	ADV. VS	// 0 //
101	D-CONTC/3536/2024 CONTC/604/2024	RABINDRA PATRA VS ASWATHI S, I.A.S.	ADV. VS	// 0 //
102	D-CONTC/3563/2024 CONTC/605/2024	SANTOSH KUMAR KUNDA VS	ADV. VS	// 0

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103	D-CONTC/3543/2024 CONTC/606/2024	BISWANATH TARAI, DISTRICT EDUCATION OFFICER, KHURDA SAMBHUNATH BISWAL VS PRATIVA MANJARI DAS, DISTRICT EDUCATION OFFICER, BALASORE	ADV. VS	// // ()
104	D-CONTC/3534/2024 CONTC/607/2024	RANJIT KUMAR NAYAK VS MIRASE P. DEVIDAS, D.F.O., SUNDARGARH	ADV. VS	// // ()
105	D-CONTC/3579/2024 CONTC/608/2024	NARAYAN SAMAL VS SUSANTA KUMAR DAS, DIRECTOR SECONDARY EDUCATION, BBSR, KHORDHA	HARA PRASAD RATH VS	// // ()
106	D-CONTC/3585/2024 CONTC/609/2024	ASHOK KUMAR BEHERA VS SUSANTA KUMAR DAS, DIRECTOR SECONDARY EDUCATION, BBSR, KHORDHA	HARA PRASAD RATH VS	// // ()
107	D-CONTC/4668/2024 CONTC/610/2024	HIMANSHU SEKHAR PANDA VS SATYABRATA SAHU, I.A.S.	SIDHANT DAS VS	// // ()
108	D-CONTC/4672/2024 CONTC/611/2024	PRASANNA KUMAR DAS VS SATYABRATA SAHU, IAS	SIDHANT DAS VS	// // ()
109	D-CONTC/4726/2024 CONTC/612/2024	DHIRENDRA TRIPATHY VS SATYABRATA SAHU, I.A.S.	ADV. VS	// // ()
110	D-CONTC/4034/2024 CONTC/613/2024	ANANTA PRASAD BARIK VS ASWATHY S.,PRINCIPAL SECY.,S. AND M.E. DEPTT.	ADV. VS	// // ()
111	D-CONTC/4030/2024 CONTC/614/2024	BASANTA KUMAR MISHRA VS ASWATHY S.,PRINCIPAL SECY.,S. AND M.E. DEPTT.	ADV. VS	// // ()
112	D-CONTC/3702/2024 CONTC/615/2024	NILAKANTHA PRADHAN VS ASWATHY S.,I.A.S.	ADV. VS	// // ()
113	D-CONTC/3767/2024 CONTC/616/2024	ADYASHA MISHRA VS SHALINI PANDIT, I.A.S.	SUDEEP KUMAR SARANGI VS	// // ()

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114	D-CONTC/3765/2024 CONTC/617/2024	BIJAYA KUMAR LENKA VS ANU GARG, I.A.S.	ADV. VS	// () //
115	D-CONTC/3753/2024 CONTC/618/2024	GEETANJALI DIGAL VS NARMADA NAYAK, TAHASILDAR, TIKABALI, TAHASIL, KANDHAMAL	ADV VS	// () //
116	D-CONTC/4650/2024 CONTC/619/2024	BIBHUTI BHUSAN MOHAPATRA VS SANJAY KUMAR SINGH, I.A.S.	ADV. VS	// () //
117	D-CONTC/4646/2024 CONTC/620/2024	ASHOK KUMAR NANDA VS G.MATHI VATHANAN, I.A.S.	ADV. VS	// () //
118	D-CRLA/1604/2024 CRLA/93/2024	THABIRA@CHHABIRA PUTEL@CHHABIRAM PATEL VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	BHAWANIPATNA SADAR /172 /2017 DISTRICT & SESSIONS JUDGE, BHAWA CT/0000081/2017
119	D-CRLMA/1740/2024 CRLMA/20/2024	PRAHALLAD MAL VS STATE OF ODISHA	ADV. VS	//0 () //
120	D-CRLMC/451/2024 CRLMC/229/2024	SUBASINI NAYAK VS STATE OF ODISHA	SANGRAM RATH VS	GOP /173 /2017 J.M.F.C.,KONARK(Puri) GR/0000352/2017
121	D-CRLMC/1642/2024 CRLMC/230/2024	SUDHANSU DIGAL VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	TIKABALI /39 /2013 J.M.F.C.,G.UDAYAGIRI(Kandhamal) GR/0000147/2013
122	D-CRLMC/2149/2024 CRLMC/231/2024	PRASANNA KUMAR BEHERA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BAMBARI /55 /2011 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kend GR/0000252/2011
123	D-CRLMC/2443/2024 CRLMC/232/2024	RAMA JANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PAPADAHANDI /88 /2018 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000512/2018
124	D-CRLMC/2244/2024 CRLMC/233/2024	UDAYANATH SAHOO VS STATE OF ODISHA(VIG.)	VS	//0 A.D.J.-ADDL.SPL.JUDGE (VIG),BHUBAN TR/0000113/2005
125	D-CRLMC/2568/2024	BIRANCHI KHARSEL	SUSHANTA KUMAR JOSHI	BANGOMUNDA /54 /2021

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	CRLMC/234/2024	VS STATE OF ODISHA	VS	ADDL.SESIONS JUDGE,KANTABANJIC SC/000011/2021
126	D-CRLMC/2693/2024 CRLMC/235/2024	DIPAK BHOI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /611 /2021 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000154/2022
127	D-CRLMC/2753/2024 CRLMC/236/2024	HAREKRISHNA@BABU BEHERA VS STATE OF ODISHA	CHITTARANJAN SWAIN VS	K.NUAGOAN /47 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000033/2023
128	D-CRLMC/2122/2024 CRLMC/237/2024	BISWAJIT MISHRA VS SAUMYA MISHRA	RAJIB LOCHAN PATTNAIK VS	/ /0 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) MISCA/0000229/2023
129	D-CRLMC/2786/2024 CRLMC/238/2024	SIBU@SIBANANDA PATRA VS STATE OF ODISHA	RASHMI RANJAN DAS VS	KEONJHAR TOWN /64 /2016 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendrapada) Spl/0000262/2016
130	D-CRLMC/2395/2024 CRLMC/239/2024	SUMANTA KUMAR NAYAK VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BANKI /350 /2015 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000444/2015
131	D-CRLMC/3050/2024 CRLMC/240/2024	ABHIMANYU@AVIMANYU@SAHOO VS STATE OF ODISHA	HEMANTA KUMAR MUND VS	BHUBANESWAR VIGILANCE /39 /2022 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR CRMC/0000110/2023
132	D-CRLMC/3056/2024 CRLMC/241/2024	AMIYA PRASAD CHOUDHURY VS STATE OF ODISHA VIG	HEMANT KUMAR MUND VS	BHUBANESWAR VIGILANCE /39 /2022 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR CRMC/0000112/2023
133	D-CRLMC/3082/2024 CRLMC/242/2024	RILI NAYAK VS STATE OF ODISHA	JYOTIMAYA SAHOO VS	MANCHESWAR P.S. /366 /2021 2ND ADJ CUM SPL JUDGE,BHUBANESWAR TR/0000083/2018
134	D-CRLMC/3052/2024 CRLMC/243/2024	SASMITA SAHOO VS STATE OF ODISHA(VIG)	HEMANTA KUMAR MUND VS	BHUBANESWAR VIGILANCE /39 /2022 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR CRMC/0000111/2023
135	D-CRLMP/2640/2024 CRLMP/169/2024	SHALINI MAHAPATRA VS NALINI SRINIVAS PENUMALLA	ABHILASH MISHRA VS	/ /0 () //
136	D-CRLREV/2642/2024 CRLREV/42/2024	DUKHISHYAM PODH@DUKHU VS	SANTOSH KUMAR NANDA VS	/ /0 A.D.J.,SONEPUR(Sonepur)

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137	D-ITA/1042/2024 ITA/10/2024	STATE OF ODISHA PRINCIPAL COMMISSIONER OF INCOME TAX-1,BHUBANESWAR VS KUNTALA MOHAPATRA	TUSHAR KANTI SATAPATHY,SR.S.C(I.T) VS	CRA/0000048/2011 // ()
138	D-ITA/918/2024 ITA/5/2024	PRINCIPAL COMMNR OF INCOME TAX-1, KHURDHA. VS MAMATA MOHAPATRA	TUSHAR KANTI SATAPATHY, SR.S.C(I.T) VS	// () //
139	D-ITA/930/2024 ITA/6/2024	PRINCIPAL COMMNR OF INCOME TAX-1, KHURDHA. VS SEKHAR KUMAR MOHAPATRA	TUSHAR KANTI SATAPATHY, SR.S.C(I.T) VS	// () //
140	D-ITA/946/2024 ITA/7/2024	PRINCIPAL COMMNR OF INCOME TAX-1, KHURDHA. VS AMRUTA PREETAM MOHAPATRA	TUSHAR KANTI SATAPATHY, SR.S.C(I.T) VS	// () //
141	D-ITA/987/2024 ITA/8/2024	PRINCIPAL COMMNR OF INCOME TAX-1, KHURDHA. VS KISHORE KUMAR MOHAPATRA	TUSHAR KANTI SATAPATHY, SR.S.C(I.T) VS	// () //
142	D-ITA/1041/2024 ITA/9/2024	PRINCIPAL COMMISSIONER OF INCOME TAX-1,BHUBANESWAR VS SEKHAR KUMAR MOHAPATRA	TUSHAR KANTI SATAPATHY,SR.S.C(I.T) VS	// () //
143	D-JCRLA/3501/2024 JCRLA/13/2024	PANKAJ NAIK VS STATE OF ODISHA	ADV. VS	NAYAGARH /32 /2022 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000118/2022
144	D-MACA/3471/2024 MACA/47/2024	DIVL. MANAGER, NATIONAL INSURANCE CO. LTD. VS RAGHUNATH ROUT	MAHITOSH SINHA VS	// 1st MACT, DHENKANAL(Dhenkanal) Mac/0000021/2018
145	D-MACA/3164/2024 MACA/48/2024	PUSHPA JHA VS AKHIL PATTNAIK	PARAMANANDA MISHRA VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000122/2015
146	D-MACA/3873/2024 MACA/49/2024	BRANCH MANAGER, NEW INDIA ASSURANCE CO.LTD., SUNDARGARH VS GULAPI KHADIA	GOPAL CHANDRA SAMANTARAY VS	// 1ST M.A.C.T.,SUNDARGARH(Sundargarh) Mac/0000085/2022
147	D-MACA/1164/2024 MACA/50/2024	SANTOSH JENA VS JAYANT KUMAR GHADEI	SASMITA NAYAK VS	// II MACT,CUTTACK(Cuttack) MISCA/0000601/2018

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148	D-MACA/3497/2024 MACA/51/2024	MANAGER, MAGMA HDI G.I.CO. LTD. VS MAMATA MURMU	G.P.DUTTA VS	// DISTRICT AND SESSIONS JUDGE,ANGUL Mac/0000069/2021
149	D-MATA/1626/2024 MATA/33/2024	SUSHANT KUMAR PATTNAIK VS SUCHISMITA MOHANTY	LAXMINARAYAN PATEL VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000180/2018
150	D-MATA/3762/2024 MATA/34/2024	SUNIL KUMAR PALEI VS SOMITA PRADHAN @ PALEI @ SONITA PRADHAN @ PALEI	SATYABRATA PANDA VS	// JUDGE, FAMILY COURT, NAYAGARH(NAYAGARH) CP/0000074/2021
151	D-MATA/4984/2024 MATA/35/2024	RESMA JENA VS HRUDAYA RANJAN JENA	SAUMYA RANJAN MISHRA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000384/2021
152	D-MATA/5050/2024 MATA/36/2024	LAXMIDHAR SAMAL VS SOBHA MOHANTY @ SAMAL	RUDRA NARAYAN PARIJA VS	// JUDGE FAMILY COURT,ROURKELA(Sundergarh) CP/0000117/2022
153	D-MATA/4993/2024 MATA/37/2024	JATARUPA PATTANAİK VS PRIYABRATA MOHANTY	ARUN KUMAR DAS VS	// JUDGE, FAMILY COURT, NAYAGARH(NAYAGARH) CP/0000071/2021
154	D-RPFAM/1187/2024 RPFAM/15/2024	ANUROOP NAYAK VS SAGARIKA MUDULI	AJAY KUMAR NAYAK VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) IA/0000027/2023
155	D-RPFAM/2136/2024 RPFAM/16/2024	SUNANDA RANI PARIKSHYA VS SOURMENDRA PRASAD RATH	MANAS KUMAR CHAND VS	// JUDGE FAMILY COURT,KHURDA(Khordha) Crp/0000091/2019
156	D-RPFAM/2911/2024 RPFAM/17/2024	DIBYASHREE OJHA VS DILLIP KUMAR OJHA	GOPINATH MISHRA VS	// JUDGE, FAMILY COURT, DHENKANAL(Dhenkanal) Crp/0000019/2021
157	D-RSA/979/2024 RSA/14/2024	BIJOY KUMAR MOHANTY VS UMAKANTA RAY	RAMA CHANDRA RATH VS	// 1ST ADJ,CUTTACK(Cuttack) TA/0000088/1987
158	D-RSA/131/2024 RSA/15/2024	JHUMARAL@JHUMERLAL HATI VS TAPASWINI KARTA	SAMBHU CHARAN NATH SHARMA VS	// DISTRICT AND SESSIONS JUDGE,JHARASCOLE RFA/0000009/2018
159	D-TRP(C)/4777/2024	SUBHASHMITA JENA	DINESH KUMAR MOHANTY	//

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	TRP(C)/31/2024	VS	VS	CIVIL JUDGE (SD),ANANDPUR(Kendujhar)
160	D-TRP(C)/5011/2024	DURYODHAN JENA		Mat/0000041/2023
	TRP(C)/32/2024	MINAKSHI PARIDA @ JENA	PRAVASH CHANDRA JENA	//
		VS	VS	JUDGE FAMILY COURT, BARIPADA(Ma)
161	D-TRPCRL/1817/2024	JYOTI RANJAN JENA		CP/0000214/2023
	TRPCRL/6/2024	MONICA MAHAPATRA	MALAYA KUMAR MISHRA	CHHEND /180 /2022
		VS	VS	J.M.F.C.,BHUBANESWAR(Khordha)
162	D-TRPCRL/1887/2024	SWARNALATA PANDA		CRMC/0000698/2023
	TRPCRL/7/2024	DR.TRINATH SEKHAR CHANDAN	AKASH KUMAR PATTAJOSHI	//0
		VS	VS	JUDGE FAMILY COURT, SONEPUR(Sonepur)
163	D-TRPCRL/3389/2024	CHINMAYEE MANTRI		Crp/0000046/2023
	TRPCRL/8/2024	SAGAR PANIGRAHY@PANIGRAHI	LAMBODOR ACHARI	//0
		VS	VS	JUDGE FAMILY COURT,BHUBANESWAR
164	D-WA/1358/2024	SMITASHREE NAHAK		Crp/0000119/2023
	WA/106/2024	DHANI BEHERA	JEEVANJYOTI MOHANTY	//
		VS	VS	()
165	D-WA/3375/2024	GOPAL SAHOO		//
	WA/107/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//
		VS	VS	()
166	D-WP(C)/484/2024	TRINATH NAYAK		//
	WP(C)/2594/2024	MANORANJAN NAYAK	RANJAN KUMAR NAYAK	//
		VS	VS	()
167	D-WP(C)/2826/2024	STATE OF ODISHA		//
	WP(C)/2595/2024	MALATILATA DEI	DR. BINODA KUMAR MISHRA	//
		VS	VS	()
168	D-WP(C)/4021/2024	DEPARTMENT OF HIGHER EDUCATION, BBSR		//
	WP(C)/2596/2024	MANORAJAN BEHERA	RABINDRA NATH PAL	//
		VS	VS	()
169	D-WP(C)/3504/2024	SUPDT. CGST AND CX CHOUDWAR RANGE, CUTTACK		//
	WP(C)/2597/2024	DIGAMBAR PATRI	ASHOK KUMAR SARANGI	//
		VS	VS	()
170	D-WP(C)/558/2024	STATE OF ODISHA		//
	WP(C)/2598/2024	RAGHUNATH SAHOO	RAMA CHANDRA JENA	//
		VS	VS	()

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171	D-WP(C)/3415/2024 WP(C)/2599/2024	STATE OF ODISHA MUNA SAMANTARAY VS	SUDARSAN BEHERA VS	// // ()
172	D-WP(C)/4009/2024 WP(C)/2600/2024	STATE OF ODISHA SABITA SAHOO VS	GOKULANANDA PADHI VS	// // ()
173	D-WP(C)/1117/2024 WP(C)/2601/2024	STATE OF ODISHA DEVADUTTA KATTA VS	BIKRAM CHANDRA GHADEI VS	// // ()
174	D-WP(C)/4561/2024 WP(C)/2602/2024	STATE OF ODISHA SARANGADHAR PRADHAN VS	KRISHNA CHANDRA SAHU VS	// // ()
175	D-WP(C)/3697/2024 WP(C)/2603/2024	STATE OF ODISHA M/S. MSP SPONGE IRON LTD. KEONJHAR VS	KARTIK KURMY VS	// // ()
176	D-WP(C)/3692/2024 WP(C)/2604/2024	THE COMMNR. OF CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE, NEMALIPURI SAROJINI VS	ROURKELA SANDHYARANI PANI VS	// // ()
177	D-WP(C)/4565/2024 WP(C)/2605/2024	SECRETARY, DEPTT. OF HIGHER EDUCATION,ODISHA GOVERNING BODY, DURGA CHARAN NAYAK MEMORIAL HIGHER SECONDARY SCHOOL, VS	HOULUNDA DR.PURUSOTTAM CHULI VS	// // ()
178	D-WP(C)/3691/2024 WP(C)/2606/2024	STATE OF ODISHA PRIYAMBADA SAMAL VS	SANDHYARANI PANI VS	// // ()
179	D-WP(C)/2946/2024 WP(C)/2607/2024	SECRETARY, DEPTT. OF HIGHER EDUCATION,ODISHA NARAYANI MOHANTY VS	DAYANIDHI MISHRA VS	// // ()
180	D-WP(C)/3892/2024 WP(C)/2608/2024	STATE OF ODISHA RABINDRA PADHAN VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
181	D-WP(C)/3906/2024 WP(C)/2609/2024	STATE OF ODISHA NARAYAN CHANDRA PURI VS	DR.PURUSOTTAM CHULI VS	// // ()
		STATE OF ODISHA		//

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182	D-WP(C)/3693/2024 WP(C)/2610/2024	AGNISIKHA DEBTA VS COMMNR.-CUM-SECY. TO GOVT., HIGHER EDUCATION DEPT., BBSR	SANDHYARANI PANI VS	// 0 //
183	D-WP(C)/5059/2024 WP(C)/2611/2024	M/S. OM SARALA SECURITY SERVICES PVT. LTD. SUNDARGARH VS STATE OF ODISHA	PAMI RATH VS	// 0 //
184	D-WP(C)/3896/2024 WP(C)/2612/2024	GOMATI JENA VS ASHOK KUMAR SAHOO	BISWAJIT PATTNAYAK VS	// 0 //
185	D-WP(C)/3615/2024 WP(C)/2613/2024	PUSPA DEVI AGRAWAL @ PUSPA AGRAWAL VS SANTOSH DEVI AGRAWAL @ GUPTA	SUSHANTA KUMAR JOSHI VS	// 0 //
186	D-WP(C)/5085/2024 WP(C)/2614/2024	DHIREN CHANDRA MUDULI VS UNION OF INDIA	SHUBHENDU KUMAR PARIDA VS	// 0 //
187	D-WP(C)/4204/2024 WP(C)/2615/2024	NARAYAN PANDA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
188	D-WP(C)/4201/2024 WP(C)/2616/2024	SAROJ KANTA MOHANTY VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
189	D-WP(C)/4263/2024 WP(C)/2617/2024	DIPTI JENA VS COLLECTOR-CUM-D.M. JAGATSINGHPUR	RAKESH NAYAK VS	// 0 //
190	D-WP(C)/4207/2024 WP(C)/2618/2024	ISWAR BHATRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
191	D-WP(C)/3694/2024 WP(C)/2619/2024	JAGADISH BARAL VS STATE OF ODISHA	SATYAJIT MUKHARJEE VS	// 0 //
192	D-WP(C)/4246/2024 WP(C)/2620/2024	ASHISH MOHANTY VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	DEBASISH HAZRA VS	// 0 //
193	D-WP(C)/4364/2024	N. JAGDISH KUMAR	BISWAMBAR MOHANTY	//

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	WP(C)/2621/2024	VS STATE OF ODISHA	VS	() //
194	D-WP(C)/4279/2024 WP(C)/2622/2024	BAMAN CHARAN PANDA VS STATE OF ODISHA	SUMITRA MOHANTY VS	// () //
195	D-WP(C)/4272/2024 WP(C)/2623/2024	GOPAL CHANDRA JENA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// () //
196	D-ABLAPL/300/2024 ABLAPL/1091/2024	PAPU MALLICK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /450 /2023 () //
197	D-ABLAPL/539/2024 ABLAPL/1092/2024	BIKASH NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BELLAGUNTHA /525 /2023 () //
198	D-ABLAPL/747/2024 ABLAPL/1093/2024	SRIKANTA KUMAR ROUT VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	PATTAMUNDAI RURAL PS /578 /2023 () //
199	D-ABLAPL/964/2024 ABLAPL/1094/2024	RAKESH PRADHAN VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	CHANDANPUR /352 /2023 () //
200	D-ABLAPL/1016/2024 ABLAPL/1095/2024	BIBHUTI BHUSAN BEHERA @ BIBHUTI BEHERA VS STATE OF ODISHA	ABHISHEK DASH VS	DELANGA /352 /2022 () //
201	D-ABLAPL/1842/2024 ABLAPL/1096/2024	PRATIMA MALLIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	SAMBALPUR TOWN /11 /2024 () //
202	D-ABLAPL/1150/2024 ABLAPL/1097/2024	ARUNA MOHANTY @ ARUN KUMAR MOHANTY VS UNION OF INDIA	BHABANI SANKAR MISHRA VS	//0 S.D.J.M.,BHADRAK(Bhadrak) 2(C)CC/0001046/2023
203	D-ABLAPL/1926/2024 ABLAPL/1098/2024	GADADHAR BALIARSINGH VS STATE OF ODISHA	SABYASACHI MISHRA VS	BADAGODA P.S. /148 /2015 () //
204	D-ABLAPL/2256/2024 ABLAPL/1099/2024	LIPU @ SATYA RANJAN DHALA VS	BIKASH KUMAR DASH VS	HIRAKUD /10 /2024 ()

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205	D-ABLAPL/1301/2024 ABLAPL/1100/2024	STATE OF ODISHA BINOD PANAKA VS STATE OF ODISHA	KARUNAKAR RATH VS	// UMERKOTE /315 /2023 ()
206	D-ABLAPL/2345/2024 ABLAPL/1101/2024	SARAT CHANDRA MAJHI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// AUL /343 /2023 ()
207	D-ABLAPL/1371/2024 ABLAPL/1102/2024	KAILASH PANDA @ KAILASH CHANDRA PANDA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// PATTAMUNDAI /4 /2024 ()
208	D-ABLAPL/2367/2024 ABLAPL/1103/2024	GURUGOURAV PANDA VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	// RAJGANGPUR /25 /2024 ()
209	D-ABLAPL/1708/2024 ABLAPL/1104/2024	GIVSON PADAL @ GIVSON PODAL VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	// POTTANGI /24 /2023 ()
210	D-ABLAPL/2373/2024 ABLAPL/1105/2024	NAGARJUNA NAYAK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// PIRAHAT P.S /17 /2024 ()
211	D-ABLAPL/2610/2024 ABLAPL/1106/2024	PURNA CHANDRA JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// JALESWAR /36 /2024 ()
212	D-ABLAPL/2374/2024 ABLAPL/1107/2024	AKSHAY CHAHATARAY VS STATE OF ODISHA	LAMBODOR ACHARI VS	// KANAS /26 /2024 ()
213	D-ABLAPL/2509/2024 ABLAPL/1108/2024	SURYA PRAKASH PATNAIK VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	// NANDANKANAN /40 /2023 ()
214	D-ABLAPL/2612/2024 ABLAPL/1109/2024	SHIBA PRASAD PADHI VS STATE OF ODISHA	ANNADA SANKAR JENA VS	// SEA BEACH /147 /2019 ()
215	D-ABLAPL/2638/2024 ABLAPL/1110/2024	SRINIBASH MISHRA @ SRINIBAS MISHRA VS STATE OF ODISHA	NILAKANTHA DAS VS	// BAUNISUNI /144 /2022 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000461/2022

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-ABLAPL/2553/2024 ABLAPL/1111/2024	BHUPENDRA DIGAL VS STATE OF ODISHA	NARESH CHANDRA JENA VS	GHANTAPADA /50 /2023 () //
217	D-ABLAPL/2648/2024 ABLAPL/1112/2024	PRADYUMNA BEJ VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHANDARIPOKHARI /29 /2024 () //
218	D-ABLAPL/2603/2024 ABLAPL/1113/2024	DIBAKAR SAW VS STATE OF ODISHA	SAURAV TIBREWAL VS	BALASORE TOWN /30 /2024 () //
219	D-ABLAPL/2655/2024 ABLAPL/1114/2024	BISWANATH MOHARANA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /447 /2021 () //
220	D-ABLAPL/2606/2024 ABLAPL/1115/2024	GUNANIDHI MOHANTY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BANKI /27 /2024 () //
221	D-ABLAPL/2812/2024 ABLAPL/1116/2024	RANJAN @ RAJENDRA SWAIN VS STATE OF ODISHA	BISWARANJAN DALAI VS	ABHAYACHANDPUR /335 /2023 () //
222	D-ABLAPL/2741/2024 ABLAPL/1117/2024	NARAYAN PARIDA VS STATE OF ODISHA	TAPAN JYOTI PANI VS	//0 S.D.J.M.,JAJPUR(Jajapur) ICC/0000447/2022
223	D-ABLAPL/2813/2024 ABLAPL/1118/2024	TITUNI @ DAMBARUDHAR DAS VS STATE OF ODISHA	MANORANJAN DAS VS	TANGI /21 /2024 () //
224	D-ABLAPL/2772/2024 ABLAPL/1119/2024	SAMBIT KUMAR SWAIN VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	//0 S.D.J.M.,KENDRAPARA(Kendrapara) ICC/0000226/2022
225	D-ABLAPL/2817/2024 ABLAPL/1120/2024	PINKU @ SUSHIL BARAL VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	KHURDA SADAR /25 /2024 () //
226	D-ABLAPL/2774/2024 ABLAPL/1121/2024	SK. ZAKIR @ JAKIR @ JAKIR HUSSAIN VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /285 /2023 () //
227	D-ABLAPL/2797/2024	BABUNI @ @ PRAMODA MOHANTY @ PRAMOD KUMAR MOHANTY	JAYADEBA BEHERA	PIRAHAT P.S /79 /2023

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	ABLAPL/1122/2024	VS STATE OF ODISHA	VS	() //
228	D-ABLAPL/2819/2024 ABLAPL/1123/2024	SANTOSH KUMAR JENA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	SAHID NAGAR P.S. /75 /2018 () //
229	D-ABLAPL/2811/2024 ABLAPL/1124/2024	CHALTI SINGH VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAJGANGPUR /69 /2024 () //
230	D-ABLAPL/2823/2024 ABLAPL/1125/2024	SARATA NAIK @ SARATA CHANDRA NAIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	KAMAKHYANAGAR /51 /2023 () //
231	D-ABLAPL/2824/2024 ABLAPL/1126/2024	BHOBANI SENAPATI VS STATE OF ODISHA	ASHOK KUMAR BEHERA (3) VS	SARANAKUL /19 /2024 () //
232	D-ABLAPL/2828/2024 ABLAPL/1127/2024	BASUDEV SAHOO VS STATE OF ODISHA	AMRITA MISHRA VS	DHENKANAL SADAR /872 /2023 () //
233	D-ABLAPL/2830/2024 ABLAPL/1128/2024	SANTOSH BEHERA VS STATE OF ODISHA	KALI CHARAN MISHRA VS	KUMBHARAPARA /229 /2021 () //
234	D-ABLAPL/2834/2024 ABLAPL/1129/2024	BIKASH RANJAN SAMAL VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	KALIAPANI /84 /2023 () //
235	D-ABLAPL/2831/2024 ABLAPL/1130/2024	BATAKRUSHNA ROUT VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /74 /2006 () //
236	D-ABLAPL/2841/2024 ABLAPL/1131/2024	BASANTA KUMAR PANDA VS STATE OF ODISHA	DURGA PRASAD DHAL VS	NANDANKANAN /9 /2024 () //
237	D-ABLAPL/2833/2024 ABLAPL/1132/2024	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN KAR VS	KENDRAPARA SADAR /452 /2023 () //
238	D-ABLAPL/2842/2024 ABLAPL/1133/2024	KABITA PARIDA VS	SANJIB KUMAR BISWAL VS	BENTKAR (42 MOUZA) UPD CUTTACK ()

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239	D-ABLAPL/2845/2024 ABLAPL/1134/2024	STATE OF ODISHA ARUN KUMAR ROUL @BANTI ROUL VS STATE OF ODISHA	RONIT GHOSH VS	// KAMAKHYANAGAR /37 /2024 ()
240	D-ABLAPL/2877/2024 ABLAPL/1135/2024	STATE OF ODISHA TRINATH SAHOO VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// ERASAMA /16 /2024 ()
241	D-ABLAPL/2849/2024 ABLAPL/1136/2024	STATE OF ODISHA KHIROD KUMAR MANSINGH VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// BEGUNIA P.S. /16 /2024 ()
242	D-ABLAPL/2852/2024 ABLAPL/1137/2024	STATE OF ODISHA BANAMBAR PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	// NAYAGARH /28 /2024 ()
243	D-ABLAPL/2899/2024 ABLAPL/1138/2024	STATE OF ODISHA GOBARDHAN MAJHI @ GOURABA BHOI @ MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	// MUDANPUR RAMPUR /11 /2022 ()
244	D-ABLAPL/2863/2024 ABLAPL/1139/2024	STATE OF ODISHA TRINATH SAHOO VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// ERASAMA /15 /2024 ()
245	D-ABLAPL/2911/2024 ABLAPL/1140/2024	STATE OF ODISHA KUMUDINI NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// BHANDARIPOKHARI /30 /2024 ()
246	D-ABLAPL/2876/2024 ABLAPL/1141/2024	STATE OF ODISHA BHAGABAT BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// SARANAKUL /18 /2024 ()
247	D-ABLAPL/2972/2024 ABLAPL/1142/2024	STATE OF ODISHA RAMAKANTA DASH VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	// PATTAMUNDAI /28 /2024 ()
248	D-ABLAPL/2958/2024 ABLAPL/1143/2024	STATE OF ODISHA ASHOK MALLA @ LITAN VS STATE OF ODISHA	ADITI HOTA VS	// PARJANG /14 /2024 ()
249	D-ABLAPL/2960/2024 ABLAPL/1144/2024	STATE OF ODISHA GOPAL MOHANTY VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	// NIALI /173 /2023 ()

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250	D-ABLAPL/2980/2024 ABLAPL/1145/2024	NABA KISHORE SWAIN VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	BEGUNIA P.S. /440 /2023 () //